

LIST OF STAKEHOLDERS AS PER REGULATION 31 OF THE I & B BOI (LIQUIDATION PROCESS) REGULATIONS, 2016
AS ON 08.10.2024

S.NO	NAME OF CREDITOR	AMOUNT CLAIMED BY THE CREDITOR IN RS.	AS PER COMPANY RECORDS MADE AVAILABLE TO US AS ON 31-03-2018 (Rs)	AMOUNT ADMITTED IN RS.	SECURITY INTEREST, IF ANY, IN RESEPT OF SUCH CLAIM IN RUPEES	Comments of the Interim Resolution Professional
Other stakeholders, if any (other than financial creditors and operational creditors)						
NIL						